- (b) The erstwhile National Commission for Scheduled Castes and Scheduled Tribes (NCSCST) submitted its last report (7th Annual Report) on 19.02.2004. After bifurcation of NCSCST into two Commissions namely the National Commission for Scheduled Castes (NCSC) and the National Commission for Scheduled Tribes (NCST), NCSC submitted its first Annual Report for the year 2004-05 on 17.7.2006, while the National Commission for Scheduled Tribes (NCST) submitted its last report (2nd report) for the year 2006-07 on 3.9.2008.
- (c) and (d) The Ministry of Tribal Affairs has intimated that there was no discussion on the 1st Report of NCST. In the case of NCSC, the 1st Report of the Commission is yet to be laid in Parliament.

Action taken reports by the Ministries/Departments concerned on NCSC 1st Annual Report have been obtained and are under compilation. For NCST's 2nd Annual Report for the 2006-07, the Ministry of Tribal Affairs is pursuing the matter with the Ministries/Departments concerned for providing action taken reports.

## Rajiv Gandhi National Fellowship for SC students

- 661. SHRI R.C. SINGH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) the details of students who have got Rajiv Gandhi National Fellowship for SC students since 2005-06 in the State of West Bengal, year-wise and district-wise;
  - (b) the details of qualifications required to get the above fellowship;
- (c) whether it is a fact that it is mandatory to get 70 per cent marks in the feeder degree course, i.e. PG course to become eligible for the above fellowship to pursue M. Phil, or Ph. D; and
  - (d) if so, the reasons for higher cut-off marks at PG level?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) The distribution of fellowships under the scheme of Rajiv Gandhi National Fellowship for SC students is made State-wise, and not district-wise, according to the SC population of the State. The year-wise details of the candidates, who have been selected for fellowships in West Bengal, are given below:-

Year	No. of candidates selected	
2005-06	79	
and 2006-07		
2007-08	63	
2008-09	122	

- (b) Any SC candidate, who has passed the Post Graduate examination, is eligible to get the fellowship.
- (c) and (d) It is not mandatory to get 70 percent marks in the feeder degree course to get fellowship under this scheme. However, in case the number of candidates exceed the number of available awards, the selection is based on the percentage of marks obtained by the candidates in their Post Graduate examination.